

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH
JABALPUR

Original Application No.200/00442/2020

Jabalpur, this Wednesday, the 31st day of March, 2021

**HON'BLE SHRI RAMESH SINGH THAKUR, JUDICIAL MEMBER
HON'BLE MS. NAINI JAYASEELAN, ADMINISTRATIVE MEMBER**



Akshansh Sharma
S/o Shri Balkrishan Sharma
Aged about 25 years
By Occupation : Unemployed
R/o Ashok Vihar, Opposite Hanuman Temple
St. Gregorios School Road,
Udaipur (Rajasthan) PIN Code 313001

-Applicant

(By Advocate –None)

V e r s u s

1. Union of India,
Through Secretary
Ministry of Labour & Employment
Government of India,
New Delhi 110001

2. Regional Director
Employees State Insurance Corporation (ESIC)
Regional Office Nanda Nagar
Indore 452011

3. Deputy Director (ADM)
Employees' State Insurance Corporation
Regional Office Nanda Nagar
Indore 452011

- Respondents

(By Advocate –**Shri Sanjeev Tuli**)

O R D E R (Oral)

By Ramesh Singh Thakur, JM:-



Learned counsel for the respondents has filed M.A. No.200/690/2020 for taking subsequent events on record and to dismiss the O.A. as rendered infructuous. In this M.A. it has been stated that the answering respondents Nos.2 and 3 have already issued revised final select list dated 27.11.2020 wherein the name of the applicant finds place at Serial No.5 which is annexed at Annexure A.

2. We have perused the Annexure A and we find that the name of the applicant is at serial No.5. Accordingly this M.A. is allowed and Annexure A is taken on record.

3. On the last date of hearing none appeared on behalf of the applicant. Even today neither the applicant nor his counsel appeared to prosecute the matter.

4. In view of the order passed in M.A. No.200/690/2020, this Original Application has become infructuous.

5. Accordingly, this Original Application is disposed of as having become infructuous.

(Naini Jayaseelan)
Administrative Member

(Ramesh Singh Thakur)
Judicial Member